

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/2016
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. Palaniyandran

Counsel for 1st to 2nd
Respondents

Prabhu P.

A. m. Ilango

Counsel for
Petitioner

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ORDER

Counsel for both the parties are present. Counsel for petitioner filed the reply to the additional counter filed by the counsel for respondents. The counsel for petitioner has filed CA which is likely to be posted on 3.11.2016, so the matter is adjourned. ~~At request time is granted.~~ Put up on **03.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)